## Self appraisal report for Year (2021-22)

**Ministry Name: Ministry of Finance** 

**Department Name: Department of Financial Services** 

**Public Authority Name: Pension Fund Regulatory and Development Authority** 

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks
1	Organisation and Function				
1.1	Particulars of its organisation, functions and duties [Section 4(1)(b)(i)]				
1.1.1	Name and address of the Organization	Fully Met	1.28	1.28	https://www.pfrda.org.in/inde x1.cshtml?lsid=218
1.1.2	Head of the organization	Fully Met	1.28	1.28	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=2208
1.1.3	Vision, Mission and Key objectives	Fully Met	1.28	1.28	https://www.pfrda.org.in/Writ eReadData/Links/Subscriber Charter1_compressedcde06 104-b1ac-4127-8b68-7761c9 faa508.pdf
1.1.4	Function and duties	Fully Met	1.28	1.28	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1017
1.1.5	Organization Chart	Fully Met	1.28	1.28	https://www.pfrda.org.in/inde x1.cshtml?lsid=62
1.1.6	Any other details-the genesis, inception, formation of the department and the HoDs from time to time as well as the committees/ Commissions constituted from time to time have been dealt	Fully Met	1.28	1.28	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1017
1.2	Power and duties of its officers and employees[Section 4(1) (b)(ii)]				
1.2.1	Powers and duties of officers (administrative, financial and judicial)	Fully Met	1.54	1.54	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1018

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks
1.2.2	Power and duties of other employees	Fully Met	1.54	1.54	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=716
1.2.3	Rules/ orders under which powers and duty are derived and	Fully Met	1.54	1.54	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=716
1.2.4	Exercised	Fully Met	1.54	1.54	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=716
1.2.5	Work allocation	Fully Met	1.54	1.54	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=2209
1.3	Procedure followed in decision making process [Section 4(1)(b)	(iii)]			
1.3.1	Process of decision making Identify key decision making points	Fully Met	1.54	1.54	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1019
1.3.2	Final decision making authority	Fully Met	1.54	1.54	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1019
1.3.3	Related provisions, acts, rules etc.	Fully Met	1.54	1.54	https://www.pfrda.org.in/inde x1.cshtml?lsid=69
1.3.4	Time limit for taking a decisions, if any	Fully Met	1.54	1.54	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1019
1.3.5	Channel of supervision and accountability	Fully Met	1.54	1.54	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1019
1.4	Norms for discharge of functions[Section 4(1)(b)(iv)]				
1.4.1	Nature of functions/ services offered	Fully Met	1.54	1.54	https://www.pfrda.org.in/inde x1.cshtml?lsid=69
1.4.2	Norms/ standards for functions/ service delivery	Fully Met	1.54	1.54	https://www.pfrda.org.in/inde x1.cshtml?lsid=69

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks
1.4.3	Process by which these services can be accessed	Fully Met	1.54	1.54	https://www.pfrda.org.in/inde x1.cshtml?lsid=69
1.4.4	Time-limit for achieving the targets	Fully Met	1.54	1.54	https://www.pfrda.org.in/inde x1.cshtml?lsid=69
1.4.5	Process of redress of grievances	Fully Met	1.54	1.54	https://www.pfrda.org.in/inde x1.cshtml?lsid=177
1.5	Rules, regulations, instructions manual and records for discha	arging functions[S	ection 4(1	)(b)(v)]	
1.5.1	Title and nature of the record/ manual /instruction.	Fully Met	1.92	1.92	https://www.pfrda.org.in/inde x1.cshtml?lsid=69
1.5.2	List of Rules, regulations, instructions manuals and records.	Fully Met	1.92	1.92	https://www.pfrda.org.in/inde x1.cshtml?lsid=69
1.5.3	Acts/ Rules manuals etc.	Fully Met	1.92	1.92	https://www.pfrda.org.in/inde x1.cshtml?lsid=69
1.5.4	Transfer policy and transfer orders	Not Applica	ble0	0	empty
1.6	Categories of documents held by the authority under its contr	ol[Section 4(1)(b) (	vi)]		
1.6.1	Categories of documents	Fully Met	3.85	3.85	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?l D=1022
1.6.2	Custodian of documents/categories	Fully Met	3.85	3.85	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?l D=1022
1.7	Boards, Councils, Committees and other Bodies constituted a	s part of the Public	Authorit	y [Section	4(1)(b)(viii)]
1.7.1	Name of Boards, Council, Committee etc.	Fully Met	0.96	0.96	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?l D=1841
1.7.2	Composition	Fully Met	0.96	0.96	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?l D=1841
1.7.3	Dates from which constituted	Fully Met	0.96	0.96	https://www.pfrda.org.in/inde x1.cshtml?lsid=1757
1.7.4	Term/ Tenure	Fully Met	0.96	0.96	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?l

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	
					D=517	
1.7.5	Powers and functions	Fully Met	0.96	0.96	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=517	
1.7.6	Whether their meetings are open to the public?	Fully Met	0.96	0.96	https://www.pfrda.org.in/inde x1.cshtml?lsid=1113	
1.7.7	Whether the minutes of the meetings are open to the public?	Fully Met	0.96	0.96	https://www.pfrda.org.in/inde x1.cshtml?lsid=1113	
1.7.8	Place where the minutes if open to the public are available?	Fully Met	0.96	0.96	https://www.pfrda.org.in/inde x1.cshtml?lsid=1113	
1.8	Directory of officers and employees[Section 4(1) (b) (ix)]					
1.8.1	Name and designation	Fully Met	3.85	3.85	https://www.pfrda.org.in/inde x1.cshtml?lsid=62	
1.8.2	Telephone , fax and email ID	Fully Met	3.85	3.85	https://www.pfrda.org.in/inde x1.cshtml?lsid=62	
1.9	Monthly Remuneration received by officers & employees including s	ystem of cor	npensatio	on[Section	4(1) (b) (x)]	
1.9.1	List of employees with Gross monthly remuneration	Fully Met	3.85	3.85	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1098	
1.9.2	System of compensation as provided in its regulations	Fully Met	3.85	3.85	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=2212	
1.10	Name, designation and other particulars of public information office	rs[Section 4(	1) (b) (xvi	)]		
1.10.1	Name and designation of the public information officer (PIO), Assistant Public Information officer (APIO) & Appellate Authority	Fully Met	3.85	3.85	https://www.pfrda.org.in/inde x1.cshtml?lsid=404	
1.10.2	Address, telephone numbers and email ID of each designated official.	Fully Met	3.85	3.85	https://www.pfrda.org.in/inde x1.cshtml?lsid=404	
1.11	No. Of employees against whom Disciplinary action has been propos	sed/ taken(Se	ection 4(2	2))		
1.11.1	No. of employees against whom disciplinary action has been (i) Pending for Minor penalty or major penalty proceedings	Not Applical		0	empty	
1.11.2	(ii) Finalised for Minor penalty or major penalty proceedings	Not Applical	ole0	0	empty	
1.12	Programmes to advance understanding of RTI(Section 26)					

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks
1.12.1	Educational programmes	Not Applicable	90	0	empty
1.12.2	Efforts to encourage public authority to participate in these programmes	Not Applicable	90	0	empty
1.12.3	Training of CPIO/APIO	Not Applicable	90	0	empty
1.12.4	Update & publish guidelines on RTI by the Public Authorities concerned	Not Applicable	90	0	empty
1.13	Transfer policy and transfer orders[F No. 1/6/2011- IR dt. 15.4.2013]				
1.13.1	Transfer Policy And Transfer Orders[F No. 1/6/2011- IR Dt. 15.4.2013]	Not Applicable	90	0	empty
Total			75	<b>75</b>	
2	Budget and Programme				
2.1	Budget allocated to each agency including all plans, proposed expert 4(1)(b)(xi)]	nditure and rep	orts or	ı disburseı	ments made etc.[Section
2.1.1	Total Budget for the public authority	Fully Met	10	10.00	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=2207
2.1.2	Budget for each agency and plan & programmes	Fully Met	10	10.00	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=2207
2.1.3	Proposed expenditures	Fully Met	10	10.00	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?l D=2207
2.1.4	Revised budget for each agency, if any	Fully Met	10	10.00	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?l D=2207
2.1.5	Report on disbursements made and place where the related reports are available	Not Applicable	e0	0	empty
2.2	Foreign and domestic tours(F.No. 1/8/2012- IR dt. 11.9.2012)				
2.2.1	Budget	Not Applicable	<b>•</b> 0	0	empty
2.2.2	Foreign and domestic Tours by ministries and officials of the rank of Joint Secretary to the Government and above, as well as the heads of the Department (a) Places visited, (b) The period of visit, (c) The number of members in the official delegation, (d) Expenditure on the visit		<b>0</b>	0	empty
2.2.3	Information related to procurements- (a) Notice/tender enquires, and corrigenda if any thereon, (b) Details of the bids awarded comprising the	Fully Met	16.67	16.67	https://www.pfrda.org.in/tencers.cshtml

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks
	names of the suppliers of goods/ services being procured, (c) The works contracts concluded – in any such combination of the above-and, (d) The rate/ rates and the total amount at which such procurement or works contract is to be executed.				
2.3	Manner of execution of subsidy programme [Section 4(i)(b)(xii)]				
2.3.1	Name of the programme of activity	Fully Met	6.25	6.25	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1935
2.3.2	Objective of the programme	Fully Met	6.25	6.25	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?l D=1935
2.3.3	Procedure to avail benefits	Fully Met	6.25	6.25	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1935
2.3.4	Duration of the programme/ scheme	Fully Met	6.25	6.25	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?l D=1935
2.3.5	Physical and financial targets of the programme	Fully Met	6.25	6.25	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1935
2.3.6	Nature/ scale of subsidy /amount allotted	Fully Met	6.25	6.25	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?l D=1935
2.3.7	Eligibility criteria for grant of subsidy	Fully Met	6.25	6.25	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1935
2.3.8	Details of beneficiaries of subsidy programme (number, profile etc)	Fully Met	6.25	6.25	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1935
2.4	Discretionary and non-discretionary grants [F. No. 1/6/2011-IR dt. 15.	04.2013]			
2.4.1	Discretionary and non-discretionary grants/ allocations to State Govt./ NGOs/other institutions	Fully Met	25	25.00	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?l

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks
					D=2206
2.4.2	Annual accounts of all legal entities who are provided grants by public authorities	Not Applicable	<b>:</b> 0	0	empty
2.5	Particulars of recipients of concessions, permits of authorizations gra	anted by the p	ublic a	uthority[Se	ection 4(1) (b) (xiii)]
2.5.1	Concessions, permits or authorizations granted by public authority	Fully Met	25	25.00	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1936
2.5.2	For each concessions, permit or authorization granted - (a) Eligibility criteria, (b) Procedure for getting the concession/ grant and/ or permits of authorizations, (c) Name and address of the recipients given concessions/ permits or authorizations, (d) Date of award of concessions/ permits of authorizations		25	25.00	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1936
2.6	CAG & PAC paras [F No. 1/6/2011- IR dt. 15.4.2013]				
2.6.1	CAG and PAC paras and the action taken reports (ATRs) after these have been laid on the table of both houses of the parliament.	Fully Met	50	50.00	https://www.pfrda.org.in/inde x1.cshtml?lsid=65
Total			232	232	
3	Publicity Band Public interface				
3.1	Particulars for any arrangement for consultation with or representation formulation of policy or implementation there of [Section 4(1)(b)(vii)]	•		•	
3.1.1			12.5	12.50	https://www.pfrda.org.in/inde x1.cshtml?lsid=69
3.1.2	Arrangements for consultation with or representation by - (a) Members of the public in policy formulation/ policy implementation, (b) Day & time allotted for visitors,(c) Contact details of Information & Facilitation Counter (IFC) to provide publications frequently sought by RTI applicants	Not Applicable	<b>:</b> 0	0	empty
3.1.3	Public- private partnerships (PPP)- Details of Special Purpose Vehicle (SPV), if any	Not Applicable	0	0	empty
3.1.4	Public- private partnerships (PPP)- Detailed project reports (DPRs)	Not Applicable	0	0	empty
3.1.5	Public- private partnerships (PPP)- Concession agreements.	Not Applicable		0	empty
3.1.6	Public- private partnerships (PPP)- Operation and maintenance manuals	Not Applicable		0	empty
3.1.7	Public- private partnerships (PPP) - Other documents generated as part of the implementation of the PPP	Not Applicable	0	0	empty

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks
3.1.8	Public- private partnerships (PPP) - Information relating to fees, tolls, or the other kinds of revenues that may be collected under authorisation from the government	Not Applicable	0	0	empty
3.1.9	Public- private partnerships (PPP) -Information relating to outputs and outcomes	Not Applicable	0	0	empty
3.1.10	Public- private partnerships (PPP) - The process of the selection of the private sector party (concessionaire etc.)	Not Applicable	0	0	empty
3.1.11	Public- private partnerships (PPP) - All payment made under the PPP project	Not Applicable	0	0	empty
3.2	Are the details of policies / decisions, which affect public, informed to	them[Section	n 4(1) (d	c)]	
3.2.1	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Policy decisions/ legislations taken in the previous one year	Not Applicable		0	empty
3.2.2	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Outline the Public consultation process	Not Applicable	0	0	empty
3.2.3	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive- Outline the arrangement for consultation before formulation of policy	Not Applicable	0	0	empty
3.3	Dissemination of information widely and in such form and manner wl	nich is easily a	ccessi	ble to the	public [Section 4(3)]
3.3.1	Use of the most effective means of communication - Internet (website)	Fully Met	50	50.00	https://www.pfrda.org.in/inde x1.cshtml?lsid=15
3.4	Form of accessibility of information manual/ handbook[Section 4(1)(k	o)]			
3.4.1	Information manual/handbook available in Electronic format	Fully Met	25	25.00	https://www.pfrda.org.in/inde x.cshtml
3.4.2	Information manual/handbook available in Printed format	Not Applicable	0	0	empty
3.5	Whether information manual/ handbook available free of cost or not [				-
3.5.1	List of materials available Free of cost	Fully Met	25	25.00	https://www.pfrda.org.in/inde x1.cshtml?lsid=410
3.5.2	List of materials available At a reasonable cost of the medium	Not Applicable	<b>:</b> O	0	empty
Total			113	113	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks
4	E-Governance				
4.1	Language in which Information Manual/Handbook Availa	able [F No. 1/6/2011-IR dt.	15.4.201	3]	
4.1.1	English	Fully Met	14.29	14.29	https://www.pfrda.org.in/inde x1.cshtml?lsid=410
4.1.2	Vernacular/ Local Language	Fully Met	14.29	14.29	https://www.pfrda.org.in
4.2	When was the information Manual/Handbook last update	ed?[F No. 1/6/2011-IR dt 1	5.4.2013		
4.2.1	Last date of Annual updation	Fully Met	28.57	28.57	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1927
4.3	Information available in electronic form[Section 4(1)(b)(x)	(iv)]			
4.3.1	Details of information available in electronic form	Fully Met	9.52	9.52	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?l D=1030
4.3.2	Name/ title of the document/record/ other information	Fully Met	9.52	9.52	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1030
4.3.3	Location where available	Fully Met	9.52	9.52	https://www.https://www.pfrd a.org.in/myauth/admin/showi mg.cshtml?ID=1030
4.4	Particulars of facilities available to citizen for obtaining	information[Section 4(1)(	b)(xv)]		
4.4.1	Name & location of the faculty	Fully Met	7.14	7.14	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1031
4.4.2	Details of information made available	Fully Met	7.14	7.14	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1031
4.4.3	Working hours of the facility	Fully Met	7.14	7.14	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1031
4.4.4	Contact person & contact details (Phone, fax email)	Fully Met	7.14	7.14	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=1031

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks
4.5	Such other information as may be prescribed under Section 4(i) (b)(x	xvii)			
4.5.1	Grievance redressal mechanism	Fully Met	3.57	3.57	https://www.pfrda.org.in/inde x1.cshtml?lsid=177
4.5.2	Details of applications received under RTI and information provided	Fully Met	3.57	3.57	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?l D=2155
4.5.3	List of completed schemes/ projects/ Programmes	Not Applicab	le0	0	empty
4.5.4	List of schemes/ projects/ programme underway	Not Applicab	le0	0	empty
4.5.5	Details of all contracts entered into including name of the contractor, amount of contract and period of completion of contract	Not Applicab	le0	0	empty
4.5.6	Annual Report	Fully Met	3.57	3.57	https://www.pfrda.org.in/inde x1.cshtml?lsid=65
4.5.7	Frequently Asked Question (FAQs)	Fully Met	3.57	3.57	https://www.pfrda.org.in/inde x1.cshtml?lsid=246
4.5.8	Any other information such as - (a) Citizen's Charter, (b) Result Framework Document (RFD), (c) Six monthly reports on the, (d) Performance against the benchmarks set in the Citizen's Charter	Fully Met	3.57	3.57	https://www.pfrda.org.in/WriteReadData/Links/SubscriberCharter1_compressedcde06104-b1ac-4127-8b68-7761c9faa508.pdf
4.6	Receipt & Disposal of RTI applications & appeals [F.No 1/6/2011-IR of	lt. 15.04.2013]			· · · · · · · · · · · · · · · · · · ·
4.6.1	Details of applications received and disposed	Fully Met	14.29	14.29	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=2155
4.6.2	Details of appeals received and orders issued	Fully Met	14.29	14.29	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=2155
4.7	Replies to questions asked in the parliament[Section 4(1)(d)(2)]				
4.7.1	Details of questions asked and replies given	Not Applicab	le0	0	empty
Total	<del>-</del>		161	161	
5	Information as may be prescribed				
5.1	Such other information as may be prescribed [F.No. 1/2/2016-IR dt. 1	7.8.2016, F No	o. 1/6/20	11-IR dt. 1	5.4.2013]
5.1.1	Name & details of - (a) Current CPIOs & FAAs, (b) Earlier CPIO & FAAs	Fully Met	20	20.00	https://www.pfrda.org.in/mya

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks
	from 1.1.2015				uth/admin/showimg.cshtml?l D=2237
5.1.2	Details of third party audit of voluntary disclosure -(a) Dates of audit carried out , (b) Report of the audit carried out	Fully Met	20	20.00	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?I D=2194
5.1.3	Appointment of Nodal Officers not below the rank of Joint Secretary/ Additional HoD - (a) Date of appointment, (b) Name & Designation of the officers	Fully Met	20	20.00	https://www.pfrda.org.in/mya uth/admin/showimg.cshtml?l D=2238
5.1.4	Consultancy committee of key stake holders for advice on suo-motu disclosure - (a) Dates from which constituted, (b) Name & Designation of the officers	Not Applicable	0	0	empty
5.1.5	Committee of PIOs/FAAs with rich experience in RTI to identify frequently sought information under RTI - (a) Dates from which constituted, (b) Name & Designation of the Officers		0	0	empty
Total			60	60	
6	Information Disclosed on own Initiative				
6.1	Item / information disclosed so that public have minimum resort to us	se of RTI Act t	o obtai	n informat	ion
6.1.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information	Fully Met	25	25.00	https://www.pfrda.org.in/inde x1.cshtml?lsid=404
6.2	Guidelines for Indian Government Websites (GIGW) is followed (release Secretariat Manual of Office Procedures (CSMOP) by Department of APPROSONNEL, Publ		-		
6.2.1	Whether STQC certification obtained and its validity	Not Applicable	0	0	empty
6.2.2	Does the website show the certificate on the Website?	Not Applicable	0	0	empty
Total			25	25	
Grand	Total		665	665	